



Gujarat Pollution Control Board

PCB Id: 212976

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details	Bhadreshwar Vidyut Pvt. Ltd. (old Name - Opg Power Gujarat Private Limited)	Outward No: 28384-07/05/2022
	Email :	PLOT NO:597/2, 567/2, 567/3, 568/1, 565/1, 567/1, 569/2, 570, 563/1,, 733/6, 733/3, 601/1, 601/2, 603/1, 603/2, 602/2, 733/39, 604, 733/35, 598/3, 566/1, 566/2, 733/14P, 733/31, 572, 733/44, Bhadreshwar, Kutch,	
	Telephone :	Bhadreshwar - 370411	
	8141532239	DIST : Kutch East, TAL : Mundra	, SIDC : Not In Gidc
	Inspection Id :	669685 (H.O.Reference)	Ro Name : Kutch East

2	Type / Scale / Sector / Status :	RED / LARGE / Thermal Power Plants / In Operation
----------	---	--

3	Inspection Dt & Time :	04/05/2022 12:00 / Air , Water , Hazd	Person Contacted :	Mayurbhai Kannad - Executive, EHS
----------	-----------------------------------	--	---------------------------	--

4	Env Audit Detail :	Sch : 1 , VVP Engg. College Civil Engineering Department , Year : 2017 , On Dt :				
	Commissioned Dt :	10/06/2015	Production Start Dt :	01/07/2015	Applicability of CRZ Rules :	Yes

5	Water Consumption in Kilo Lts Per Day	Ind : 1095.000	Dom : 20.000	Borewells: 0
----------	--	-----------------------	---------------------	---------------------

6	Waste Water generation / Discharge (klpd) :	Ind : 815.000	Dom : 4.000	Tubewells: 0
----------	--	----------------------	--------------------	---------------------

7	Consumer No.(Electric Meter):	Source of Water Supply: GWIL/Dug Wells
----------	--------------------------------------	---

8	Disposal Mode of Industrial / Domestic :	Zero Discharge / Irrigation
----------	---	------------------------------------

9	Discharge Pt / Final Receiving Body (Ultimate):	IND IN ETP & DOMESTIC IN SOAK PIT / No generation of industrial wastewater
----------	--	---

10	Status of water consent Under the Water Act,1974:	AWH-109693-23/07/2025 Last Inward:177650-30/07/2020[GRT]
-----------	--	---

11	Effluent Treatment plant (ETP) : Units, if provided and status :	ETP Details : P-Clarifier,P-Collection Tank,P-Equalization Tank,P-Flash Mixer,P-Floculator,P-Nuetralization,P-Oil-Grease Trap,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,T-Reverse Osmosis
-----------	---	--

12	Whether Industry is a member of CETP ?	No
-----------	---	-----------

13	Boilers=1 , DG Sets=1 , Flue Gas =2, Process =4 , ETP Cap = 263 , Capacity of All =
	APCM Details : Bag Filter,E.S.P
	Fuel Used : Coal,Diesel
	Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets

14	TSDF Name :	Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]
-----------	--------------------	---

15	Lab Charges Pending :	NIL	Water Cess Charges Pending :	Rs. 0.00
-----------	------------------------------	------------	-------------------------------------	-----------------

16	Last Env. Form V : 2015-2016	Water Cess Return : 2015-2016	HW Monthly Return : 2021-99
-----------	-------------------------------------	--------------------------------------	------------------------------------

17	Last 3 Legal Action :																																
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>12/08/2021</td> <td>SCN</td> <td>14/11/2021</td> <td></td> <td>616275</td> <td>SCN</td> <td>SCN</td> <td>607247</td> </tr> <tr> <td>27/05/2021</td> <td>SCN</td> <td>03/07/2021</td> <td>3MT,</td> <td>606589</td> <td>SCN</td> <td>ROU</td> <td>594793</td> </tr> <tr> <td>05/12/2019</td> <td>SCN</td> <td>03/02/2020</td> <td>O15,</td> <td>549903</td> <td>SCN</td> <td>HOR</td> <td>553492</td> </tr> </tbody> </table>	Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	12/08/2021	SCN	14/11/2021		616275	SCN	SCN	607247	27/05/2021	SCN	03/07/2021	3MT,	606589	SCN	ROU	594793	05/12/2019	SCN	03/02/2020	O15,	549903	SCN	HOR	553492
Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No																										
12/08/2021	SCN	14/11/2021		616275	SCN	SCN	607247																										
27/05/2021	SCN	03/07/2021	3MT,	606589	SCN	ROU	594793																										
05/12/2019	SCN	03/02/2020	O15,	549903	SCN	HOR	553492																										

Monthly Patrak Data : Last Return : 202108 HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 3117728, ETP - 62349, APCM - 464483	Meter Reading - 18390, Kilo Litre - 1762	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

PCB Id: 212977

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	---	
p	- On East Direction of the location of the Company	kukdsar	
p	- On North Direction of the location of the Company	Bhadreshwar village	
p	- On South Direction of the location of the Company	Field	
p	- On West Direction of the location of the Company	vadala	
o	- Production since (Date) or Proposed	01/07/2015	
g	- Nos of Stacks (Flue Gas & Process)	1, 2	
h	- Regd with T.S.D.F	SEP-Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	
k	- Recycler Registration Valid ??	N.A	
j	- Name & Address of MAIN Re-Cycler	NA	
i	- Recyclable Hazd Waste Disposal to	N.A	
l	- CETP Name	----NOT a CETP Member	
f	- Display Board Provided at the Entrance ?	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 1, 1	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary-Tertiary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- R.O File No	1209	
a	- Is the Industry in Operation ??	No.	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	No.	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	NA
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

Water Parameter

b	- Source of Water Supply	GWIL/Dug Wells	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	No	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	



Gujarat Pollution Control Board

PCB Id: 212978

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (21228)

This unit is inspected with reference to HO e-mail (e-mail of Legal Branch) dated: 02/05/2022. This is a coal base Power plant having two units of 150 MW, total 300 MWH. During inspection, unit is observed not in operation. Unit-I was shut down since 10/08/2021 & Unit-II was shut down since 06/06/2021 due to high coal prices in the market & unit has uploaded (in Extra Documents Button) letter dated: 05/05/2022 for the same. During inspection, no Fly Ash/Bottom Ash is generated as unit is shut down. During inspection, no transportation activity of Ash is observed. Dedicated Fly Ash silo-2 nos. (total capacity 5000 Ton) provided for collection of Fly Ash. Bottom Ash is stored in Ash Dyke within premises. As per their record, present stock of Fly ash is 26.87 MT & Bottom ash is 32451.47 MT. During inspection, Unit-I and unit-II are observed in not operation with APCM (ESP). Imported Coal is using as a fuel. Bi-flue chimney with stack monitoring system installed to monitor the parameters as well as CEMS. Unit is having two DG set of 500 KVA each as standby facility. Closed dome is provided for storage of coal. As per their record, present stock of coal is @ 1000 MT. Water sprinkling system is provided. Covered coal conveyor system is provided. De-dusting system (Bag Filter) with coal handling system is provided, De-dusting stack is provided with SMF at coal handling plant; unit has obtained CTE-amendment no. 109317 for: 1) addition of two stack i.e. Bunker floor-2 nos. with Bag Filter (De-dusting system) & Crushing unit with Bag filter (De-dusting system) De-dusting system and 2) Installation of STP, unit has not obtained CCA-amendment of the same. Unit has constructed RCC approach road. Provided CAAQMS not in operation since April-2020. Source of the water is GWIL and Dug wells (3 nos.). Unit is obtained permission for CGWA for usage of ground water. Unit has provided STP (P+S+T) for treatment of generated Domestic Waste Water from officer and labour quarters located within the plant premises, which is observed in operational condition. During inspection, discharge of treated sewage is not observed. Unit has used treated sewage for gardening/plantation purpose. The industrial effluent generated from RO reject, DM regeneration, filter back wash and boiler blow down, generated effluent is treated in ETP followed by RO (two stage). RO Permeate is mixed up with raw water and reuse while RO reject is sent to pond (Solar evaporation pond) for natural evaporation and from where w/w is also used/discharged on land plantation, gardening within the factory premises or for ash handling, dust separation. During inspection, this pond is found empty. During inspection, provided ETP units are observed not in operation as unit is not in operation. Unit has provided metering facility at the inlet and outlet of the ETP and maintains the records for same. Sludge drying bed with leachate collection facility and dedicated storage area provided for ETP sludge. Unit is member of TSDF site of Detox India P. Ltd. Unit asked to inform the Board when start the plant operation. Some photographs attached herewith. Following instructions are given to the unit at the time of inspection. [452]-06/05/2022

I recommend : k. Letter for Corrective Measures

W.C Notings: -----[452-NRO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

પ્લાન્ટ ચાલુ કર્યે જાણ કરવી.

ફ્લાય એશ અને બોટમ એશનાં હાલના સ્ટોકની વિગતો સબમીટ કરવી.



Gujarat Pollution Control Board

PCB Id: 212979

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
2. Last three month ના CAAQMS માં નોંધાયેલ record અત્રેની કચેરીએ દિન-03 માં રજુ કરવા.	639002(14/02/22)	---
1. Board circular dated 27/08/2021 અંતર્ગત જરૂરી compliance report for the installation of retro fitting emission control device for the D.G.Set having capacity 125KVA & above રજુ કરવો.	639002(14/02/22)	---



Gujarat Pollution Control Board

PCB Id: 212980

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (21228)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	45	bunker floor (2 nos)	FIL	
2	... Any Other	8	crushing unit	FIL	
3	*** Not Applicable	0		N.A	
4	*** Not Applicable	0		N.A	

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	220	510 Tons/hour - 2 nos	YES	FIL,ESP	Coal	330 MT/Hour	
2	D.G. Sets	4	500 KVA - 2 NOS	N.A	N.A	Diesel	200 LIT/HOUR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.400-M.T	REU,STO,RRE,TRA
2	Spent ion exchange resin containing toxic metals	I -35.2	0.160-M.T	COL,STO,DST,TRA
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	0.250-M.T	COL,OTH,STO,RRE,TRA
4	Chemical sludge from waste water treatment	I -35.3	5.840-M.T	COL,STO,DST,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	coal base power plant	300.000	0.000 - MWH	300.000	CCA AMENDMENT(2 x 150 MW)

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	indian coal	0.000 - M.T
2	indonesian coal	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1115.000	WWG : 819.000	Water Source	Remark
1	Boiler Feed	244.000	159.000	Narmada Line	
2	D.M Water Plant	665.000	490.000	Narmada Line	DM Regeneration - 60 KL + 430 KL Boiler Blowdown
3	Domestic Purpose	20.000	4.000	Narmada Line	
4	Others	385.000	285.000	Narmada Line	
5	Others	45.000	40.000	Narmada Line	(Plant Service)

H Solid Waste

Sr	Solid Waste Name	Qty-Unit	Coll Mode	Disp Mode
1	Fly Ash	28000.000 - M.T	OTH	OTH
2	Bottom Ash	9000.000 - M.T	OTH	OTH

Inspection Team : B.M.Dolasiya,SSA(M) - Mr. Ghatalia kalpesh c

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(B.M.Dolasiya,SSA(M))